

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/204(KB)2021
IA(I.B.C)/628(KB)2024,
IA(I.B.C)/1025(KB)2022,
IA(I.B.C)/289(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	SUASTH HEALTH CARE FOUNDATION (FORMERLY KNOWN AS SUASTH HEALTH CARE INDIA LIMITED)
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Deep Roy, Adv.] For the Chairman of Monitoring Committee
Mr. Rahul Auddy, Adv.]
Mr. Dhawal Savla, Adv.]
Mr. Aditya Gooptu, Adv.]

Mr. Altamash Alim, Adv.] For the applicant
Mr. Sumit Biswas, Adv.]
Ms. Rajashree Bhowmick, Adv.]
Mr. Arjun Syal, Adv.]

Mr. P. P. Bishwal, Adv.] For the Srishti Infrastructure Development Corporation

Ms. Manju Bhuteria, Adv.] For the Implementation and Monitoring Committee
Ms. Arindam Mrinal Pal, Adv.] and JCF IA(I.B.C)/628(KB)2024
Ms. A. Das, Adv.]
Mr. Pramit Chakraborty, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For the Applicant in IA(I.B.C)/628(KB)2024
Ms. Shweta Dubey, Adv.]
Ms. Kanishka Prasad, Adv.]
Ms. Ishita Srivastava, Adv.]
Mr. Atul Sureka, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the parties present.
2. At joint request, the matter stands adjourned to **15.04.2024** at **10:30 A.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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